

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-122
CA - 5249/2019
In
IB-761(ND)/2018

IN THE MATTER OF:

Ms. Sony Pictures Networks India Pvt. Ltd.
Vs.
Ortel Communication Ltd.

....OPERATIONAL CREDITOR
....RESPONDENT

SECTION

U/s 9 IBC Code 2016

Order delivered on 15.12.2020

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC : -
For the Respondent/CD :
For the Intervener : Mr. Neeraj Gupta and Mr. PP Bishwal, Advocates for RP

ORDER

CA-5249/2020 :

Counsel for the Resolution Professional is present. The Registry is directed to issue notice to the respondents. The Counsel for the R.P. is permitted to serve private notice on the respondents by all modes and file the proof of service on or before the next date of hearing.

List on 12.1.2021.

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-122

CA 576/2019

In

IB-761(ND)/2018

IN THE MATTER OF:

Ms. Sony Pictures Networks India Pvt. Ltd.

Vs.

Ortel Communication Ltd.

....OPERATIONAL CREDITOR

....RESPONDENT

SECTION

U/s 9 IBC Code 2016

Order delivered on 15.12.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC :

For the Respondent/CD :

For the Intervener :

: Mr. Neeraj Gupta and Mr. PP Bishwal, Advocates for RP

ORDER

CA-576/2019 :

Counsels for both sides are present. The previous Order is reiterated.

List the matter on 12.1.2021 at 2.30 PM.

-Sol-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-Sol-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-122
CA -5252 /2019
In
IB-761(ND)/2018

IN THE MATTER OF:

Ms. Sony Pictures Networks India Pvt. Ltd.
Vs.
Ortel Communication Ltd.

....**OPERATIONAL CREDITOR**

....**RESPONDENT**

SECTION

U/s 9 IBC Code 2016

Order delivered on 15.12.2020

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC : -
For the Respondent/CD :
For the Intervener : Mr. Neeraj Gupta and Mr. PP Bishwal, Advocates for RP

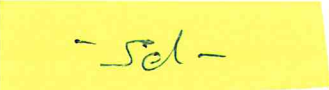
ORDER

IA-5252/2020 :

Counsel for the Resolution Professional is present. The Registry is directed to issue notice to the respondents. The Counsel for the R.P. is permitted to serve private notice on the respondents by all modes and file the proof of service on or before the next date of hearing.

List on 12.1.2021.

The rest of the Applications (IA-5424/20, CA-482/19, CA-485/19, CA-515/19, CA-641/19, CA-769 & 774/19) are also adjourned to **12.1.2021 at 2.30 PM.**


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit